

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/2016
NAME OF THE PETITIONER(S) : Lammertz Industrienadel GmbH
NAME OF THE RESPONDENT(S) : Altek Lammertz Needles Limited and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. MUKUNDAN Counsel representing C.D. MULHERKAR, Advocate, New Delhi	For Petitioner	
2.	C. PRASANNA VENKATESH	Counsel for Resp.	

ORDER

Shri S Mukundan, representing counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for respondents present. During the previous hearing a suggestion was floated from the Bench that both the parties should make efforts to sort out the dispute. Counsel for respondents has made some efforts and stated that he will give in writing the outlines of his proposal and serve copy of the same to the other side. The other side is in turn is directed to file his response before the next date of hearing by serving a copy to the counsel for respondents. Put up on **23.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)